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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/588/(IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : SUMMER INDIA WEAVING & PROCESSING MILLS
PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. Elayanaikumar.	Petitioner / financial creditor	V. M. Kaulik
V. M. Kaulik.		
(Ramalingam & Associates)		

2. Mr. Karthik Seshadran for P.J. SRINIVAS	for Report	PJS
S. PRABHAKAR CFO		

ORDER

Counsel for the Financial Creditor present. Counsel for respondent present and filed counter and stated that they are intending to negotiate for settlement and compromise with the petitioner/Bank before making submissions in this matter. Considering the submissions of the respondent counsel, the matter is adjourned. Put up on 24.10.2017 at 10.30 A.M.

—sdr

K Anantha Padmanabha Swamy
Member (Judicial)

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